

ITEM NO.43

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).26255/2019

TULSI RAM YADAV

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Petitioner(s)

Ms. Sunita Pandit, Adv.
Mr. Adarsh Verma, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing proof of surrender is condoned. Registry to
process the matter further.

(ARJUN BISHT)
COURT MASTER (SH)

(K. Rama Krishna)
BRANCH OFFICER